

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/401/2024**

**PETITION NUMBER : CP(IB)/511(CHE)/2017**

**NAME OF THE APPLICANT : V Nagarajan (Liquidator) M/s. Cethar Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 15 of IBBI  
Reg 2016**

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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This application has been filed to take on record the 23<sup>rd</sup> Progress Report for the quarter ended 31.12.2023.

The report is taken on record subject to all just exceptions.

**IA/IBC/401/2024 is accordingly disposed off.**

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**